

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
(IB)-1695(ND)2019

IN THE MATTER OF:

Power2sme Pvt Ltd

...Applicant

Vs.

Vandeu International Pvt Ltd

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Pankaj Bhagat

For the Respondent :

ORDER

Ld. Counsel for the petitioner has put in appearance. Pursuant to earlier order dated 01.10.2019, the matter was proceeded ex-parte. None present on behalf of respondents. Reserved for orders.

sd/ -

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/ -

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)